Sr. No. 1

## HIGH COURT OF JAMMU AND KASHMIR

**AT JAMMU** 

(Through Video Conference)

WP(C) No.908/2020 CM No. 2193/2020

Dalbir Singh

.....Petitioner (s)

Through :- Mr. B. S. Salathia, Sr. Advocate with Mr. Bhanu Singh, Advocate (on voice call)

V/s

Union Territory of Jammu & Kashmir and .....Respondent(s) others

Through :- Mr. Raman Sharma, AAG

## Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

## **ORDER**

GH COUD.

An adjournment is requested by Mr. Bhanu Singh, learned counsel

for the petitioner.

At his request, adjourned.

List again on 11<sup>th</sup> May, 2020

## (RAJNESH OSWAL) JUDGE

Jammu 04.05.2020 (Karam Chand)